

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3388
ANSWERED ON:31.08.2012
CONTRACTUAL EMPLOYEES UNDER TB CONTROL PROGRAMME
Sugumar Shri K. ;Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the estimated number of contractual employees working under the National TB Control Programme;
- (b) the details of benefits being provided to them for working in a high health risk zone;
- (c) whether members of the All India TB Control Programme Employees Association has highlighted the problems of these contractual employees and threatened to proceed on strike in case the Government does not look into their charter of demands immediately;
- (d) if so, the details thereof indicating the details of their demands; and
- (e) the action taken/proposed to be taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): Estimated number of contractual employees working under State/District Health Societies for work relating to TB prevention and control is approximately 17000.
- (b): The remuneration and other benefits to the contractual employees are provided as per the mutually agreed contract signed between the contractual employee and the respective State/District Health Societies.
- (c) & (d): Various issues raised pertain to the remuneration on par with the regular staff, renewal of the contract and provision of other benefits like Leave.
- (e): As stated in (c) & (d) above, the financial and other benefits to contractual employees under Revised National TB Control Programme are as per the terms and conditions of the mutually agreed contract signed between the contractual employees and the respective State/District Health Society.